## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CA/90/2017 NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD **UNDER SECTION** : 241/242 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Markerson.

1. KAZ KUMAK

ZHABAKN

APPLICANT

PAWAN JHABAK.

RI - RY

R6- R8

P. STEPHEN RAS

V SANTHIYA

## ORDER

Counsel for petitioner present. Counsel for R1 to R5 and counsel for R6 to R8 are present and sought time for filing written arguments. Counsel for R9 present and filed written arguments and furnished a copy of the same to the other side. Time extended at request for submitting final arguments. Put up on 21.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)